

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3433

ANSWERED ON:01.08.2014

IMPORT OF DEFENCE EQUIPMENTS

Birla Shri Om;Nimmala Shri Kristappa;Scindia Shri Jyotiraditya Madhavrao;Thakur Shri Anurag Singh

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is dependent on import for most of the defence equipment requirements;
- (b) if so, the details thereof along with the import of defence equipment / material during the last three years and the current year;
- (c) the details of funds spent on procurement / import of weapons / defence equipment from foreign countries during the said period;
- (d) the investment made by the Government for indigenous development, manufacture of weapons and for promotion of research and development in various ordnance factories, the Defence Research and Development Organisation and the Defence Public Sector Undertakings; and
- (e) the steps taken / proposed to be taken by the Government to enhance defence production in the country during the 12th Plan period and to check the role of middlemen in arms deals?

Answer

MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

(a) to (c): Defence equipment is being imported as per the operational requirements of Armed Forces. The proportion of expenditure in respect of orders placed on foreign vendors to the total expenditure on defence equipment for Capital Acquisition in respect of all the three services during the financial years 2011-12, 2012-13 and 2013-14 was 46.4%, 48% and 42.7% respectively.

(d) There has been thrust on indigenous manufacture of defence equipment through the collaborative efforts of Defence Research & Development Organisation (DRDO), Defence Public Sector Undertakings, Ordnance Factory Board and the Indian Private Sector. Government has allocated Rs. 15,282.92 crore for Department of Defence R&D (DRDO) for the current financial year (2014-2015).

(e) In an effort to strengthen the indigenous defence production base, the Government has announced a Defence Production Policy in January, 2011.

Additionally, the Defence Procurement Procedure-2013 lays emphasis on providing the desired boost to the Indigenous Defence Industry by mandating a higher preference to the 'Buy (Indian)', 'Buy and Make (Indian)' and 'Make' categorisations in Capital Procurement. It also has various provisions to ensure that the process conforms to highest standards of transparency, probity and public accountability.